NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

14.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/19/2017

NAME OF THE PETITIONER(S)

: CASCADE ENERGY PTE LTD

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS AND SERVICES PVT

LTD + 4

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Pr. SankarNalayan Sr. Advo Call

por Sogi Cultonian

Counsel Nov

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V. JANKARNARAYAWAW

FOR J. JIVANANDARAAJ

GOUNSEL FUR

PETITIONER

V- Sakeny

2) Han Shankar Man'
Cai Vilhan'

Counsu

Saivi L

ORDER

Counsels for both the parties are present. Counsel for Respondent produced an order dated 10.08.2017 passed by the Hon'ble Apex Court directing the NCLAT to pass the order within four weeks and it has further been directed that the proceedings before the NCLT shall be stayed till NCLAT decides the matter. Therefore, we adjourn the matter for four weeks. Put up on 21.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)